DECLARATION OF ASSETS AND LIABILITIES BY AVIDUR RAHMAN

I ABIDUR RAHMAN S/o MOEEDUR RAHMAN Aged 51 years Resident of Village+P.O.-CHANDRADEI Dist. ARARIA, Bihar give herein below the details of the Assets (Immovable, Movable Bank Balance) etc.

(1) Details of PAN and Status of Filing of Income Tax return:

S.No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income- Tax return has been filed	shown in Income Tax Return (in
1.	Self	AEVPR9547J	NIL	NIL
2.	Spouse-	AEXPA0304C	31.12.2014	5,65,750.00
3.	Dependent-1	ADPPZ4800M	NIL.	NIL
4	Dependent-2	OSVPS2465E	NIL.	NIL
5	Dependent-3	NIL	NIL	NIL

A. Details of movable assets:

S. N	Description	Self	Spouse	Dependant -I (Son)	Dependant- 2 (Daughter)	Depe ndant -3	Depe ndant -4
			Nuzhat Ara	Noor Zeba	Noor Sahar		
(i)	Cash in hand	40,000.00	25,000.00		-	+	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, non	I. U.B.G.B. CHANDRADEI A/c No 1007501 -010004466 Rs 73,000/-	CBI, Araria A/c No 2020059194 Rs 2,95,091/-	HDFC Araria A/c No 50100561255102 Rs 29357.42	HDFC Araria A/c No 50100561254600 Rs. 10545.00	NIL	NIL.
	Burking Financial Companies and Co- operative Societies and the amount in each such deposit	2. C.B.1 Frazer Road Patna. A/c No 128750802 Rs.379.59 3. SBI Bihar Vidhan Mandal A/c No. 20324811004 Rs. 21,72,988/-					
(ii i)	Details of investment in Bonds, Debentures /	NIL	NIL.	NIL.	NII.	NIL	

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_	(s) have taken o	ognizanci	*		11 0		1 100	
6	NAME		1 PROSTITUTE 1	nent Account er (PAN)	Year for last Incom Return filed	e Tax	Tota	
	(a) Candidate		AE	EVPR9547J	NIL			NIL
	(b) Spouse		AE	XPA0304C	31/12/20	014	5	,65,750.00
	(c) Dependants 18.2		ADPP248	ODM & OSVPS246SE	NIL			NIL
7		Detail	s of Ass	ets and Liabili	ties in rupees	4		
	Description	Self		Spouse	Dependent -I	Depen -II	dent	Dependent-
A	Moveable Assets(Total value)	Rs. 18,58,8	96.99	Rs. 9,70,346.80	NIL	NIL		Nil
В	Immovable Asset				NIL -	NIL -		NIL -
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	Rs. 7,70	,000.000	Rs12,000.00-	NIL .	NIL .		NIL
	ii) Any Investment on the property by way of development, construction etc.			Rs. 89,000.00	NIL	NIL		NIL
	(iii) Approximate Current Market Price of Asset (Total Value)	Rs. 2,4750	,000.000	Rs. 31,44,000	NIL	NIL		NIL
8	Liabilities	NIL			NIL	NIL		NIL
	(i) Government Dues (Total)	NIL.		NIL	NIL	NIL		NIL.
	(ii) Loans from Bank, Financial Institutions and others (Total)	NIL		Rs. 1,15,341.67	NIL	NIL		NIL.
9	Highest educational qualifica MATRIC - YEAR- 1980 AZ. (Give details of School / Un School/College/University and	AD ACADE	ation with	full form of the o	ertificate / diplor		Sec.	

3. Details of Immovable assets:
(Note:1. properties in joint ownership indicating the extent of joint ownership will also have to

indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

S.No.	Description	Self	Spouse	Dependent	Depen dent-2	Dependent -3
(i)	Agricultul Land Location(s) Survey number(s)	CHANDRADEI, HAYATPUR, LAHNA, HADIYA, BANGAMA A/c-340,341,342,344, 352,353,366,367, 368,369,375,355, 359,319,320,765, 888,332,358,393, 339,370,335,367, 283,117,292,672	BANGAMA, HAYATPUR A/c- 491,498,293, 323,484,910, 370,917		NIL.	NIL.
	Area (Total measurement in Acres)	34.39	3.85	7	NIL.	NIL.
	Whether inherited property(Yes or No)	YES	YES		-	
	Date of purchase in case of self acquired property	*		- 55		1.5
	Cost of Land (in case of purchase)at the time of purchase				-	- 1
	Any Investment on the land by way of development, construction etc.		-			
	Approximate Current market value	Rs.1,38,00,000	Rs.16,50,000		NIL.	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	BASANTPUR, KAKODWA, SISAUNA, MAJKURI A/c- 885,12, 313, 292	,			
	Area(Total measurement in sq.ft.)	6316.60 sq.ft				
	Whether inherited property (Yes or NO)	YES	-			
	Date of purchase in case of self acquired property Purchased	1992, 1999				-
	Cost of Land (in case of purchase) at the time of purchase	Rs.7,70,000				
	Any Investment on the land by way of development, construction etc.			-		•
	Approximate Current market value	Rs. 65,00,000/-			*	
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)		POTHIYA A/c- 201			
	Built up Area (Total measurement in sq.ft.		9147.60 sq ft			-

	(Yes or No)		NO			
	Date of purchase in case of self acquired property		1995			
	Cost of property (incase of purchase) at the time of purchase	* 1	3000		1	
	Any Investment on the property by way of development, construction etc.		M.R. OIL, AGENCY, MAINA, POTIYA, PALASI COST- Ra.			
	Approximate Current market value	•	Rs.	NIL	NIL	NIL
(iv)	Residential Buildings (Including apartments) -Location(s) -Survey number(s)	CHANDRADEI A/c-339,379 BASANTPUR A/c-887 CITY HEART, BUDDHA MARG, PATNA FLAT NO. 503 C TYPE FLAT, TAJ SARTAJ GROUP NEW DELHII				
	Area (Total measurement in sq.ft.)	8097.80 sq ft				
	Built up Area (Total measurement in sq.ft.	5897.80 sq. ft	*			
	Whether inherited property (Yes or NO)	YES	•		*	
	Date of purchase in case of self acquired property				- 15	
	Cost of property (in case of purchase) at the time of purchase		•		*	*
	Any Investment on the land by way of development, construction etc.	*	•			100
	Approximate Current market value for all three residential House	Rs.	*			
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	Rs.	Rs.			

(6) I give berein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, Institution, entity or Individual and amount for each item

S.No.	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
(i)	Loan or does to bank/Financial Institution(s) Name of Bank or F1 Amount outstanding Nature of loan		C.B.I ARARIYA A/c- 2028050 C.C. GENERAL			
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding		7			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the content of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Deponent

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	Nature of loan				
	Any other liability				
	Grand Total of liabilities		1,02,341.67		
(ii)	Government Dues : Dues to departments dealing with government accommodation				
	Dues to departments dealing with supply of water	-			
	Dues to department dealing with supply of electricity				
	Dues to departments dealing with supply of telephones / mobiles				
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-			
	Income Tax Dues			*	
	Wealth Tax dues				
	Service Tax Dues				
	Municipal/Property Tax Dues				
	Sales Tax Dues	-			
	Any other dues				
	Grand total of all Govt. dues			-	
	GRAND TOTAL OF ALL THE DUES		1,02,341.67	-	

(7) Details of profession or occupation:

a.	Self	
	Spouse	

(8) My educational qualification is as under:

MATRIC - YEAR- 1980 AZAD ACADEMY, ARARIYA, BIHAR SCHOOL EXAMINITION BOARD, PATNA

(Give details of highest school/University education with full form of the certificate/diploma/degree course)

(Name of the School / College / University and the year in which the course was completed.

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	ABIDUR RAHMAN
2	Full postal address	VILL+P.O- CHANDRADEI DISTT- ARARIYA
3	Number and Name of the constituency and state	49, ARARIYA, VIDHANSABHA, BIHAR
4	Name of the Political party which set up the candidate (otherwise write Independent)	INDIAN NATIONAL CONGRESS
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL
	(b) Total number of pending cases where the court	NIL.

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